Central Administrative Tribunal Principal Bench



C.P. No. 641 of 2001 in O.A. No. 185 of 2000

New Delhi, dated this the 7th January, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)

Subhash,
S/o Shri Ghure Singh,
R/o Vil. & P.O. Ghore (Palwal),
District Faridabad,
Haryana. Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Shri L.C. Majumdar,
Divisional Railway Manager,
Northern Railway,
Bikaner Division, Bikaner,
Rajasthan. . . . Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides on C.P.

2. This C.P. is disposed of and notices are discharged giving liberty to applicant if he is aggrieved with his position in the LCL Register, it will be open to applicant to represent to the Respondents and if any such representation is filed the same should be considered and disposed of in accordance with rules and instructions on the subject.

(Mrs. Lakshmi Swaminathan) Vice Chairman (J) (S.R. Adige) Vice Chairman (A)

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